

Annexure 7

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024) ; Revised List of creditors as on: 16-01-2025

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount (In Rs.)		Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable			Amount of claim under verification	Amount of claim not admitted	
1	Assistant Commissioner CGST & CEX, Division - II, Raipur	16-12-2024	19,75,68,347	19,50,62,528		NIL	NIL	-	-	25,05,819.00	-	
								-	-	-	-	
								-	-	-	-	
	TOTAL		19,75,68,347	19,50,62,528				-	-	25,05,819.00	-	

Note - The claims have been provisionally admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/ information made available to the RP.